

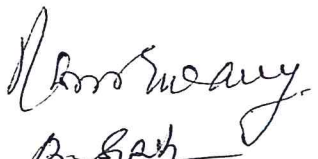

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/37/2016
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others
NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited
& 5 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	P. DURAISWAMY.	SELF	
2.	B. Sarath bahu Sr. Vidya Sankar.	Respondents.	

ORDER

Petitioner in person present. Counsel for Respondent also present. The Petitioner submitted that the mediation process is in progress and prayed for more time. At request, time is enlarged. Put up on 09.02.2018 at 10.30 A.M.

- sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk